

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999/3590/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Abdul Hakim,  
District and Sessions Judge,  
Karbi Anglong, Diphu,  
Assam.

Dated Guwahati the 8<sup>th</sup> October, 2020.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJKA/6756/2020 dtd 06.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire long Puja vacation w.e.f. 22.10.2020 till 04.11.2020 along with station leave permission from the afternoon of 21.10.2020 (after Court hours) till the morning of 05.11.2020 (before Court hours) .

Further, the Additional District and Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-


**JT. REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-6/1999/3591-1A, dated 8.10.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
Rda